

2018
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 4145 – A

Dated, Calcutta, the 26th June,2019

**From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) The District Judge of all Districts
including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**

**Sub. : Filling up of the post of Registrar, Armed Forces Tribunal,
Regional branch at Guwahati.**

Sir,

With reference to the subject captioned above, I am directed to inform that a vacancy circular being No. F.No. 1(52)/2009/AFT/PB/Admin-II dated. 24.05.2019, alongwith its enclosures (Application Format) received from the Ministry of Defence, Government of India, inviting willingness for filling up of the post of Registrar at Armed Forces Tribunal, Guwahati is being **uploaded** in the website of concerned authority (www.aftdelhi.nic.in) as well as the website of the Hon'ble Court (www.calcuttahighcourt.nic.in) for information of the officers of West Bengal Judicial Service, fulfilling the eligibility criteria as mentioned therein.

As such, I am to request you to inform the eligible judicial officers to visit the said website and download the content and, if willing, to forward their filled in application (in prescribed proforma) alongwith requisites, as sought for, to reach the Hon'ble Court **on or before 28.06.2019** for further necessary action in the matter at this end.

Yours faithfully,

SD/=

Registrar (Judicial Service)